

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1986

ANSWERED ON:08.03.2011

SEPARATIST ACTIVITIES

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of rise in separatist/secessionist/insurgent activities in various parts of country including Jammu and Kashmir, Nagaland and Manipur;
- (b) if so, the reaction of the Government thereto;
- (c) whether there are inputs that such outfits have established nexus with neighbouring countries including China for securing funds and arms from them;
- (d) if so, the details thereof; and
- (e) the action taken by the Government to neutralise their said nexus and activities in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) & (b): Insurgent activities in NE States have shown a mixed trend in the previous year. Mizoram and Sikkim have continued to remain peaceful. There was low intensity violence in some parts of Meghalaya and Tripura. The security situation in Assam, Nagaland and Manipur has improved with noticeable decline in incidents of violence and casualties of civilians and personnel of Security Forces in 2010 as compared to previous year. Arunachal Pradesh has largely remained peaceful with decline in incident of violence in 2010. The State of Assam and Manipur however continue to account for the bulk of incidents of violence in the North Eastern Region.

In J&K the summer of 2010 though witnessed a spurt in violence in the valley in the form of protests and agitations turning violent and attacking the security forces, however, the law and order situation in the state of J&K has subsequently improved and now is under control.

(C) & (d): There are reports to suggest that the top leaders of some of the insurgent groups of North Eastern region have frequented China on occasions, both to establish rapport with authorities as also to facilitate procurement of arms and ammunition.

(e): Central Government has deployed Central Security Forces to aid the State authorities for carrying out counter insurgency operations and providing security for vulnerable institutions and installations; shared intelligence on continuous basis; gave financial assistance for strengthening of the local Police Forces and intelligence agencies under the Police Modernization Scheme; and provided assistance for strengthening various aspect of the security apparatus and counter-insurgency operations. Separatist leaders and activists are also booked under relevant sections of laws and also detained under PSA whenever they indulge in secessionist activities or activities prejudicial to the integrity and security of the Country.